

(b) whether it is a fact that all the nine conditions as required under Thirteenth Finance Commission's Recommendations have been fulfilled by Gujarat Government; and

(c) if so, by when the Ministry wants to release the performance grants?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (c) The Thirteenth Finance Commission (FC-XIII) has estimated the Basic and the Performance Grant for Urban Local Bodies (ULBs) in Gujarat to the extent of Rs. 851.13 crore and Rs. 450.67 crore respectively. The Basic Grant is available during the award period, 2010-15. The Basic Grant of Rs. 547.47 crore, due up to the 1st Instalment of 2013-14, has been released to the State of Gujarat for ULBs by the Department of Expenditure, Ministry of Finance.

The Performance Grant, beginning from 2011-12, is available for a period of four years to States that meet certain performance based conditions prescribed by the 13th Finance Commission (FC-XIII). However, where a State is unable to meet these conditions by 31st March of a particular fiscal year, its entitlement to the performance grant is forfeited, total amount of the performance grants so forfeited for the particular year are then redistributed. While 50 percent of the aggregated amount so forfeited is divided amongst all the states (both performing and non-performing) according to shares indicated in FC-XIII report, the remaining 50 percent of the aggregate forfeited performance grant is distributed only amongst the States that have complied with the stipulated conditions in the ratio of their entitlements as specified in FC-XIII report. Gujarat was not eligible for performance grant for 2011-12 and 2012-13 as it did.

Buses under JNNURM in Andhra Pradesh

2477. SHRI DEVENDER GOUD T.: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Andhra Pradesh is being given 1200 buses under JNNURM;

(b) if so, details of buses going to be given to each city in Andhra Pradesh; and

(c) by when buses are going to ply on roads?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Ministry of Urban Development has sanctioned Additional Central Assistance (ACA) for procurement of 1037 buses to

Government of Andhra Pradesh for its 11 cities under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during 2013-14 (as on 30.01.2014). City wise details are given in Statement (See below).

(c) The bus funding scheme under JnNURM extended phase is meant for implementation upto 2014-15.

Statement

Buses sanctioned to cities of Andhra Pradesh during 2013-14

Sl. No.	Name of Cities	No of buses sanctioned
1	Hyderabad	422
2	Vijayawada	90
3	Vishakhapatnam	105
4	Tirupathi	120
5	Mahbub Nagar	30
6	Khammam	30
7	Kadapa	40
8	Guntur	60
9	Chittoor	30
10	Anantpur	40
11	Karim Nagar	70
TOTAL		1037

Development of properties

2478. SHRI MOHD. ALI KHAN:

SHRIMATI. T. RATNA BAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that development of available properties, often in prime urban locations, has hardly happened either;

(b) if so, the details thereof and reasons for not developing in prime locations; and